

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

Co.Appeal 39/248 r.w 252/NCLT/AHM/2020 With
IA 615 of 2020

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2021**

Name of the Company: Himmatbhai Narsibhai Patel & Anr
(Kishan Enterprise Pvt Ltd)
V/s
ROC,Gujarat

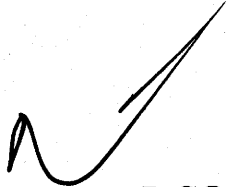
Section: 248 r.w 252 of the Companies Act/IA for Directions

ORDER

Learned Counsel Ms. Natasha Dhruvan Shah appeared for the Applicant.

Due to both of us having some Covid related issues, this matter stands adjourned
to 16.06.2021.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 13th day of April, 2021